

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1264
TO BE ANSWERED ON-08/12/2021

HOSTELS FOR TRIBAL STUDENTS

1264. SHRI K.J. ALPHONS:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the numbers of hostels run by Government for education of tribal children;
(b) the number of tribal hostels run by NGOs which are provided assistance by Government; and
(c) the quantum of assistance provided to them during the last five years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): Ministry of Tribal Affairs (MoTA) was earlier running a separate scheme “Hostels for ST Girls and Boys” under which funds were provided to State Governments for construction of hostels. The state-wise details of hostels sanctioned by MoTA under this scheme from 2002 -2003 to 2016-17 is at **Annexure 1**. As part of rationalization of schemes of the Ministry, the intervention of construction of hostels has been subsumed under the schemes of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution from 2018-19 onwards wherein funds are provided to the State Governments based on the proposal received from them after appraisal and approval of the Project Appraisal Committee (PAC) in the Ministry.

(b): The number of hostels run by NGOs which are provided assistance by Government is as given below:

Hostels	71
Residential Schools	162

(c): Details of funds released to NGOs for hostels under the scheme of “Grant in Aid to Voluntary Organizations working for the welfare of the Scheduled Tribes”

Nature of Project	Fund Released (in Rupees)					
	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (as on 23.11.2021)
Hostel	135,874,461	197,234,442	203,233,706	66,288,611	60,836,479	48,033,871
Residential School	941,239,310	801,519,667	723,566,822	568,237,850	317,141,652	214,206,477

The details of hostels sanctioned by MoTA, based on the proposals received from State Governments, under ‘SCA to TSS’ and Grants under Article 275(1) of the Constitution from 2016-17 to 2020-21 are at **Annexure 2**.

Annexure 1

Annexure 1 referred in reply to part (a) of Rajya Sabha Unstarred Question No. 1264 for 08.12.2021 by Shri K.J. Alphons regarding “Hostels for tribal students”

State-wise details of Hostels sanctioned since 2002-03 to 2016-17 are as under:

S. No.	Name of State/UTs	No. of Hostels sanctioned
1	Andhra Pradesh	59
2	Arunachal Pradesh	36
3	Assam	09
4	Chhattisgarh	95
5	Gujarat	143
6	Himachal Pradesh	12
7	Jammu & Kashmir	02
8	Jharkhand	81
9	Karnataka	37
10	Kerala	17
11	Madhya Pradesh	283
12	Maharashtra	26
13	Manipur	59
14	Meghalaya	12
15	Mizoram	10
16	Nagaland	33
17	Odisha	369
18	Rajasthan	180
19	Sikkim	3
20	Tamil Nadu	08
21	Tripura	53
22	Uttarakhand	02
23	Uttar Pradesh	03
24	West Bengal	08
25	D. & N. Haveli	05
Total		1545

Annexure 2

Annexure 2 referred in reply to part (c) of Rajya Sabha Unstarred Question No. 1264 for 08.12.2021 by Shri K.J. Alphons regarding “Hostels for tribal students”

State-wise details of funds released for Hostels during 2016-17 to 2020-21 under the scheme of ‘SCA to TSS’ and Article 275(1) Grants are as under:

(Rs. in lakh)

S.No.	Name	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	1800	0	0	9250.5	744.41
2	Arunachal Pradesh	0	0	300	511	150
3	Assam	750	0	0	0	0
4	Bihar	490.58	0	0	0	0
5	Chhattisgarh	5035.7	20	8825.32	1332.5	5234.9
6	Goa	0	0	0	0	0
7	Gujarat	0	0	0	0	0
8	Himachal Pradesh	220	1025.97	50	202	175
9	J & K	0	0	0	0	0
10	Jharkhand	763.55	1630	340	1650	0
11	Karnataka	0	833.14	1600	5623	0
12	Kerala	300	189.37	400	0	0
13	Madhya Pradesh	0	1221.4	135.54	0	0
14	Maharashtra	0	71.5	0	1244	850
15	Manipur	0	0	0	0	0
16	Meghalaya	0	0	0	0	0
17	Mizoram	0	0	1400	1790	0
18	Nagaland	0	0	133	320	0
19	Odisha	0	3792.5	1200	0	0
20	Rajasthan	0	7494.74	0	0	1162
21	Sikkim	700	1740.85	0	0	0
22	Tamilnadu	0	1400	0	0	0
23	Telangana	0	0	0	200	0
24	Tripura	30	5400	42	100	288.6
25	Uttarakhand	0	0	899.45	150	0
26	Uttar Pradesh	0	0	0	55	0
27	West Bengal	0	900	1325.55	1613.25	446.43
Total		10089.83	25719.47	16650.86	24041.25	9051.34

State-wise details of funds released for Hostels during 2016-17 to 2020-21 under Grants under Article 275(1) of the Constitution of India are as under:

(Rs. in lakh)

S. No.	Activity	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	223.60	0.00	0.00
2	Arunachal Pradesh	2328.88	1050.00	1586.06	100.00	0.00
3	Assam	0.00	0.00	710.00	1164.23	0.00
4	Bihar	314.59	385.41	1393.52	0.00	0.00
5	Chhattisgarh	3494.78	6500.00	2586.09	6835.68	6858.00
6	Himachal Pradesh	0.00	0.00	65.00	0.00	51.00
7	Jammu & Kashmir	1620.42	1983.27	1600.00	860.00	0.00
8	Jharkhand	0.00	0.00	0.00	0.00	3150.00
9	Karnataka	1876.12	1928.88	0.00	0.00	0.00
10	Kerala	231.35	159.15	207.33	292.67	297.67
11	Madhya Pradesh	0.00	642.11	1500.00	3883.20	0.00
12	Maharashtra	1000.00	600.00	0.00	0.00	1750.00
13	Manipur	0.00	0.00	300.00	80.00	0.00
14	Meghalaya	1000.00	0.00	1130.00	0.00	0.00
15	Mizoram	572.74	272.62	3.75	0.00	4.00
16	Nagaland	985.66	740.38	1605.00	1430.00	0.00
17	Odisha	1150.00	1000.00	7500.00	4000.00	0.00
18	Rajasthan	3505.50	1022.43	1612.43	2150.00	3637.00
19	Sikkim	0.00	0.00	0.00	0.00	50.00
20	Telangana	0.00	0.00	0.00	0.00	400.00
21	Tripura	176.93	144.07	699.00	480.00	400.00
22	West Bengal	450.00	750.00	982.50	750.00	450.00
	Total	18706.97	17178.32	23704.28	22025.78	17047.67
